

ORISSA ACT 12 OF 2006

**THE ORISSA APPROPRIATION (No. 2) ACT, 2006**

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## ORISSA ACT 12 OF 2006

**\* THE ORISSA APPROPRIATION (No. 2) ACT, 2006**

[ Received the assent of the Governor in the 27th November, 2006, first published in an extraordinary issue of the Orissa Gazette dated the 2nd December, 2006 (No. 1702) ]

**AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 2006-07.**

**BE** it enacted by the Legislative of the State of Orissa in the Fifty-seventh Year of the Republic of India as follows :—

Short title. 1. This Act may be called the Orissa Appropriation (No.2) Act, 2006.

Issue of Rs.3654,22,90,000 out of Consolidated Fund of the State of Orissa for the financial year 2006-07. 2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of three thousand six hundred fifty four crores, twenty two lakhs and ninety thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2006-2007 in respect of the services and purposes specified in column 2 of the Schedule.

Appropriation. 3. The sums authorised to be paid had applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

\* For the Bill, see Orissa Gazette, Extraordinary dated in 24th November, 2006 (No. 1677).

## THE SCHEDULE

( See section 2 and 3 )

No. of vote	Service and purpose	Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)		(3)	(4)	(5)
1	Expenditure relating to the Home Department.	Revenue	95,56,72,000	1,94,99,000	97,51,71,000
		Capital	1,60,96,000	..	1,60,96,000
2	Expenditure relating to the General Administration Department.	Revenue	2,64,06,000	63,35,000	3,27,41,000
3	Expenditure relating to the Revenue and Disaster Management Department.	Revenue	697,12,92,000	..	697,12,92,000
4	Expenditure relating to the Law Department.	Revenue	2,57,97,000	..	2,57,97,000
5	Expenditure relating to the Finance Department.	Revenue	10,000	100,00,00,000	100,00,10,000
		Capital	70,21,55,000	..	70,21,55,000
6	Expenditure relating to the Commerce Department.	Revenue	1,70,77,000	..	1,70,77,000
		Capital	65,61,000	..	65,61,000
7	Expenditure relating to the Works Department.	Revenue	27,25,19,000	1,39,60,000	28,64,79,000
		Capital	207,76,24,000	..	207,76,24,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue	76,40,000	50,000	76,90,000
9	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	9,33,08,000	..	9,33,08,000
10	Expenditure relating to the School & Mass Education Department.	Revenue	115,82,20,000	..	115,82,20,000
		Capital	62,00,000	..	62,00,000
11	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and other Backward Classes Development Department.	Revenue	113,89,09,000	..	113,89,09,000
12	Expenditure relating to the Health and Family Welfare Department.	Revenue	1,71,39,000	..	1,71,39,000
		Capital	23,00,00,000	..	23,00,00,000
13	Expenditure relating to the Housing and Urban Development Department.	Revenue	4,89,98,000	1,000	4,89,99,000
		Capital	7,91,69,000	..	7,91,69,000

(1)	(2)	(3)	(4)	(5)
No. of vote	Service and purpose	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
14	Expenditure relating to the Labour and Employment Department.	Revenue 3,50,06,000	..	3,50,06,000
15	Expenditure relating to the Sports and Youth Services Department.	Revenue 1,42,03,000	..	1,42,03,000
16	Expenditure relating to the Planning and Co-ordination Department.	Revenue 95,65,83,000	..	95,65,83,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue 218,84,22,000	..	218,84,22,000
18	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 5,64,000	..	5,64,000
19	Expenditure relating to the Industries Department.	Revenue 11,65,44,000 Capital 119,17,50,000	.. ..	11,65,44,000 119,17,50,000
20	Expenditure relating to the Water Resources Department.	Revenue 48,96,26,000 Capital 207,02,66,000	1,05,31,000 7,22,89,000	50,01,57,000 214,25,55,000
21	Expenditure relating to the Transport Department.	Revenue 2,00,61,000	..	2,00,61,000
22	Expenditure relating to the Forest and Environment Department.	Revenue 8,23,01,000 Capital 9,39,37,000	.. ..	8,23,01,000 9,39,37,000
23	Expenditure relating to the Agriculture Department.	Revenue 45,45,01,000	..	45,45,01,000
24	Expenditure relating to the Steel and Mines Department.	Revenue 1,59,10,000	..	1,59,10,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue 3,89,64,000	..	3,89,64,000
26	Expenditure relating to the Excise Department.	Revenue 1,87,40,000	..	1,87,40,000
27	Expenditure relating to the Science and Technology Department.	Revenue 64,43,000	..	64,43,000

(1)	(2)	(3)	(4)	(5)	
No. of vote	Service and purpose	Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
28	Expenditure relating to the Rural Development Department.	Revenue	15,76,27,000	..	15,76,27,000
		Capital	142,60,46,000	..	142,60,46,000
29	Expenditure relating to the Parliamentary affairs Department.	Revenue	3,01,10,000	41,37,000	3,42,47,000
30	Expenditure relating to the Energy Department.	Revenue	41,77,000	..	41,77,000
31	Expenditure relating to the Textile and Handlooms Department.	Revenue	19,35,27,000	..	19,35,27,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue	3,36,71,000	..	3,36,71,000
		Capital	4,18,50,000	..	4,18,50,000
33	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue	13,56,53,000	..	13,56,53,000
		Capital	50,00,000	..	50,00,000
34	Expenditure relating to the Co-operation Department.	Revenue	38,41,82,000	..	38,41,82,000
		Capital	1,95,00,000	..	1,95,00,000
35	Expenditure relating to the Public Enterprises Department.	Revenue	13,42,000	..	13,42,000
36	Expenditure relating to the Women and Child Development Department.	Revenue	248,29,78,000	2,74,000	248,32,52,000
37	Expenditure relating to the Information Technology Department.	Revenue	14,01,62,000	..	14,01,62,000
		Capital	9,11,000	..	9,11,09,000
38	Expenditure relating to the Higher Education Department.	Revenue	69,93,67,000	..	69,93,67,000
	Expenditure relating to the Appropriation for reduction or avoidance of debt.	Revenue	..	700,00,00,000	700,00,00,000
	Expenditure relating to the Interest Payment	Revenue	..	2,000	2,000

(1) No. of vote	(2) Service and purpose	(5) Sums not exceeding			
		(3) Voted by the Assembly	(4) Charged on the Consolidated Fund	(5) Total	
		Rs.	Rs.	Rs.	
	Expenditure relating to the Internal Debt of the State Government.	Capital ..	13,000	13,000	
	Expenditure relating to the Loans and Advances from the Central Government.	Capital ..	92,42,49,000	92,42,49,000	
	Total {	Revenue Account ..	1943,36,51,000	805,47,8900	2748,84,40,000
		Capital Account ..	805,72,99,000	99,65,51,000	905,38,50,000
		<b>GRAND TOTAL ..</b>	<b>2749,09,50,000</b>	<b>905,13,40,000</b>	<b>3654,22,90,000</b>

PART - II  
ORDINANCES